

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No. HC.VII-48/2017/10577 /A

From :- Smti Jayashree Bora,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
Shri Biswajit Chakraborty,
District & Sessions Judge,
Nagaon.

Dated Guwahati, the 25th October, 2024.

Sub:- **Special Casual Leave.**

Ref:- Your letter No.DJN/7276 dated 22.10.2024.

Sir,

With reference to the above, I am directed to inform you that you have been granted **special casual leave on 06.11.2024 and 08.11.2024, along with station leave permission, with the official vehicle, at own cost, from the evening of 05.11.2024 till the morning of 11.11.2024.** During your absence, Shri A.J.Bora, Addl. District & Sessions Judge No.1, Nagaon and in his absence, the next senior most Judicial Officer will remain in charge of your Court and Office.

Yours faithfully,

sd/-

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-48/2017/10578 /A, dated , 25-10-2024

Copy to:

✓ The Project Manager, Gauhati High Court.

[Signature]
JT. REGISTRAR (VIGILANCE)

[Signature]